

(b) The General Assembly unanimously adopted Resolution No. 2467-A which established a Committee of 42 States, including India, for the purpose of elaborating the legal principles and norms which would promote international cooperation in the use of his environment for the benefit of mankind.

TRADE WITH EAST EUROPEAN COUNTRIES

1211. SHRI SITARAM JAIPURIA :
Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) the extent to which the rupee payment trade agreements have been observed by the East European countries since the agreements;

(b) how the surplus funds in local currencies are being disposed of.

(c) what are the details of such agreements and the actual trade figures between India and these countries in the last five years commodity-wise.

(d) what are the comparative figures, of unit price received for our goods from these countries and from other countries; and

(e) whether any portion of trade is channelised through private traders; if so, the extent thereof and what policy Government are following for channelising trade with these countries?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOWDHARY RAM SEWAK) :

(a) The extent of which the rupee payment trade agreements have been observed is indicated in the phenomenal increase in the total trade turn over (both ways) with these countries from Rs. 8.4 crores in 1953 to Rs. 440 crores in 1967. Imports into India have increased from Rs. 2.1 crores in 1953 to Rs. 208 crores in 1967 and export have increased from Rs. 3.2 crores to Rs. 232 crores in the corresponding period.

(b) Under the provisions of the Trade and Payments Agreements with these countries, surplus funds in non-convertible Indian rupees are being utilised for purchase of Indian goods.

(c) and (d) India has at the present time bilateral trade and payments agreements providing for all settlement of commercial

and non-commercial transactions in non-convertible rupees with the following countries :—

Bulgaria, Czechoslovakia, G.D.R., Hungary, Poland, Rumania, U.S.S.R., Yugoslavia and the Democratic People's Republic of Korea.

Copies of these Agreements are already available in the Parliament Library.

A statement showing the actual trade figures between India and these countries in the last 5 years and the comparative unit price in respect of major commodities is placed on the Table of the House [See Appendix LXVII, Annexure No. 72.]

(e) Except for commodities where import or exports are channelised through S.T.C, M.M.T.C, or any such agencies, in the normal course trade is open to private traders.

पाकिस्तानी जेल में श्री त्रिलोकचन्द्र की पिटाई

1212. श्रीमती दिद्यावती चतुर्वेदी :

श्री रतनलाल जैन :

श्री चित्त बासु :

श्री जी० बरबोरा :

श्री द्विजेन्द्र लाल सेनगुप्ता :

डा० बी० एन० अन्तनी :

श्री बी० डी० खोबरागड़े :

श्री गोड़े मुराहरि :

क्या वैदेशिक कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान अखबारों में प्रकाशित इस आशय के समाचार की ओर दिलाया गया है कि दिल्ली के एक 20 वर्षीय बालक श्री त्रिलोक चन्द्र ने पाकिस्तान की जेल से छूटने के पश्चात् यह शिकायत की है कि जेलों में कई अवसरों पर उसकी पिटाई की गई थी ;

(ख) यदि हाँ तो तत्सम्बन्धी व्यौरा क्या है ; और

(ग) इस विषय में भारत सरकार की क्या प्रतिक्रिया है ?

**BEATING OF SHRI TRILOK CHAND IN
PAKISTANI JAIL**

1212. SHRIMATI VIDYAWATI
CHATURVEDI :

SHRI RATTAN LAL JAIN :

SHRI CHITTA BASU :

SHRI G. BARBORA :

SHRI DWIJENDRA LAL SEN
GUPTA :

DR. B. N. ANTANI :

SHRI B. D. KHOBARAGADE :

SHRI GODEY MURAHARI :

Will the Minister of EXTERNAL AFFAIRS
be pleased to state :

(a) whether the attention of Government
has been drawn to newspaper reports to the
effect that Shri Trilok Chand, a boy of 20
years from Delhi, after his release from a jail
in Pakistan, has complained that on several
occasions he was beaten in jails;

(b) if so, what are the details in this
regards? ; and

(c) what is the reaction of the Government
of India in the matter?!

**वैदेशिक कार्य मंत्री (श्री दिनेश सिंह) : (क) से
(ग) समाचार पत्र की खबरों के और श्री
त्रिलोक चंद्र के बयान के अनुसार उसकी गिरफ्तारी के बाद उससे पूछताछ करते समय उसे पीटा गया था । पाकिस्तान सरकार ने इस आरोप को अस्वीकार किया है कि उसके साथ पाकिस्तान जेल में दुर्व्यवहार किया गया था ।**

f[THE MINISTER OF EXTERNAL
AFFAIRS (SHRI DINESH SINGH) : (a) to (c)
According to newspaper reports and the
statement of Shri Trilok Chandra he Was
beaten during the period of interrogation after
his arrest. The Government of Pakistan have
refuted the allegation that he was maltreated in
Pakistani jails.]

**CHINESE SUPPLY DEPOTS ON SINO-
BURMESE BORDER**

1213. SHRI K. P. MALLIKAR-JUNUDU :
Will the Minister of EX-TERNAL AFFAIRS
be pleased to state :

t [] English translation.

(a) whether it is a fact that China has set-up
Emergency Supply Depots on the Sino-
Burmese border to rush provisions to Chinese-
trained Nagas in Northern Burma; and

(b) if so, what steps the Government of
India have taken in the matter?

THE MINISTER OF EXTERNAL
AFFAIRS (SHRI DINESH SINGH) :

(a) The Underground Nagas have been
receiving supplies and training from Centres
established in the Yunnan province of China,
across to the Burmese border.

(b) Various Security measures have been
taken by the State Government and the Se-
curity Forces to check the inflow of trained
Underground Nagas with arms from China.
Administrative Centres in Nagaland have been
strengthened and additional police has been
deployed at these Centres. The intelligence
organisation has been improved. The Security
Forces have intensified their vigilance of the
likely approach routes. They have been
attempting to locate and destroy the hideouts
of Underground Nagas trained by China and
their arms caches.

EXPORT OF RAILWAY WAGONS

i 214. DR. (MRS.) MANGLADEVI
TALWAR : Will the Minister of FOREIGN
TRADE AND SUPPLY be pleased to state the
total value of orders placed by di fferent
countries with India for the export of railway
wagons ?

THE DEPUTY MINISTER IN THE
MINISTRY OF FOREIGN TRADE AND
SUPPLY (CHOWDHARY RAM
SEWAK) : Export of Railway Wagons/
Coaches and parts from 1965-66 to January
1969 has been o/ the order of Rs. 10.00 crores.
Export orders of the value of about Rs. 12
crores are currently under execution though in
certain cases part shipments against these
orders have already been made and are
reflected in the export earnings indicated.

EXPORT OF COTTON YARN

1215. DR. (MRS.) MANGLADEVI
TALWAR : Will the Minister of FOREIGN
TRADE AND SUPPLY be pleased to state ;

(a) the total quantity of cotton yarn exported
during 1966-67, 1967-68 and 1968-69; and